

**Telephone Connections in Assam**

6176. SHRI PROBIN DEKA :  
SHRI NURUL ISLAM :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the plan outlay for improvement of telecommunication facilities in Assam for the year 1994-95;

(b) the number of persons on the waiting list for telephone connections in Assam, district-wise;

(c) whether any time schedule has been fixed for giving telephone connection to all the people on the waiting list; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The capital outlay for improvement and expansion of Telecommunication facilities in Assam for the year 1994-95 was Rs. 72.57 Crores.

(b) 15,028 persons are on the waiting list for Telephone Connections in Assam as on 31.3.95. The district wise details are as under :

(i) Kamrup	=	5302
(ii) Bongaigaon	=	264
(iii) Dhubri	=	269
(iv) Kokrajhar	=	70
(v) Goappara	=	20
(vi) Barpeta	=	181
(vii) Nalbari	=	51
(viii) Jorhat	=	884
(ix) Sibsagar	=	547
(x) Golaghat	=	322
(xi) Nagaon	=	1081
(xii) Morigaon	=	142
(xiii) Karbi Anglog	=	137
(xiv) Sonitpur	=	875
(xv) Darrang	=	95
(xvi) North Lakhimpur	=	308
(xvii) Dhemaji	=	89
(xviii) Cachar	=	1879
(xix) Karimgang	=	484
(xx) N.C. Hills	=	108
(xxi) Dibrugarh	=	750
(xxii) Tinsukia	=	1131
(xxiii) Kailakandi	=	39
<b>Total</b>		<b>15028</b>

(c) and (d). Yes, Sir. National Telecom. Policy 1994 envisages provision of telephone connections practically

on demand by 1997 all over the country including Assam. Most of the waiting list in Assam as on 31.3.95 will be cleared during 1995-96.

[Translation]

**Agreement with Foreign Countries**

6177. SHRI RAMPAL SINGH :  
SHRI PHOOL CHAND VERMA :  
SHRI PANKAJ CHOWDHARY :  
SHRI SULTAN SALAHUDDIN OWAIISI :  
SHRI PRAFUL PATEL :  
SHRI BOLLA BULLI RAMAIAH :  
SHRI DVENKATESWARA RAO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have signed agreements with certain foreign countries particularly Pakistan to combat illegal migration, smuggling of weapons and drug trafficking across the borders;

(b) if so, the details thereof;

(c) the main features of the agreements; and

(d) the time by which the agreements are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJEST PILOT) : (a) to (c). Agreement was signed with UK on investigation and prosecution of crime and the tracing, restraint and confiscation of proceeds and instrument of crime (including crime involving currency transfers) and terrorist funds. With Russian Federation agreements, were signed on cooperation, and interaction in combating crime and on maintaining cooperation across the state borders. With Bulgaria and Romania agreements were signed for cooperation in combating organised crime, international terrorism and illicit trafficking in narcotic drugs and psychotropic substances. A treaty was signed with Canada on Mutual Assistance in Criminal matters. No formal agreement has been signed with Pakistan.

(d) The agreements will come into force after ratification formalities are completed by the respective countries.

[English]

**Hydrological Study of Water**

6178. SHRI RAMESH CHENNITHALA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any hydrological study of the total water available in Kerala has been conducted by the Central Water Commission;